

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 11 of 2019

IN THE MATTER OF:

Gaurangika Patel & Ors.

...Appellants

Versus

Doloo Tea Co. (India) Ltd.

...Respondents

Present:

For Appellant:- Mr. Chitaanshul A. Sinha, Ms. Sonali Khanna and Mr. Anshuman Mohit Chaturvedi. Advocates

**For Respondent:-Mr. Naresh Kumar Sangam and Rama Rao, Advocates for Respondent No. 1
Mr. Arik Banerjee and Ms. Arushi Arora, Advocates
Mr. Deepnath Roy Choudhury, Advocate for Respondent No. 2
Ms. Debojyoti Bhatta charjee, Advocate for Respondent no.-5
Mr. Khondker Samiol Haque, Advocate for Respondent No. 6**

O R D E R

07.02.2020 Learned counsel for the Appellant submits that he has sent a settlement proposal to Respondents No. 2, 5 and 6.

Learned counsel for the Respondents No. 2, 5 and 6 admitted that they have received the proposal for settlement.

In this background learned counsel for the Appellant seeking adjournment.

Prayer allowed.

Let the matter be fixed 'For Hearing' on **27th March, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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